

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA  
UNSTARRED QUESTION No.46  
TO BE ANSWERED ON FRIDAY, THE 15th DECEMBER, 2017  
AGRAHAYANA 24, 1939 (SAKA)**

**GST ANOMALIES**

**46. SHRI SUSHIL KUMAR SINGH**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has reviewed the anomalies reported in the Goods and Services Tax (GST) and if so, the details thereof;
- (b) whether the Government has received suggestions from various stakeholders in this regard and if so, the details thereof;
- (c) whether the Government proposed to amend GST structures and if so, the details thereof; and
- (d) the effective steps taken by the Government in this regard till date?

**MINISTER OF STATE FOR FINANCE**

**(SHRI SHIV PRATAP SHUKLA)**

(a) & (b) Various representations containing issues being faced and suggestions on GST have been received from various stake holders from time to time. They have been brought to the notice of the GST Council for consideration which has made recommendations for improving GST.

(c) & (d) Yes Sir. The GST rate structures have been reviewed by the GST Council, in its various meetings from time to time, based on the feedback from trade and industry. Accordingly, the recommendations of the GST Council have been implemented by way of issuance of the requisite notifications by the Government.

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